

- (ii) Annual Report of the Tehri Hydro Development Corporation Limited, Tehri-Garhwal, for the year 1994-95, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 8470/95]

- (b) (i) Review by the Government of the working of the Power Grid Corporation of India Limited, New Delhi, for the year 1994-95

- (ii) Annual Report of the Power Grid Corporation of India Limited, New Delhi for the year 1994-95, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 8471/95]

- (1) A copy of the following papers (Hindi and English versions) :

- (i) Memorandum of Understanding between the National Hydro-electric Power Corporation Limited and the Ministry of Power for the year 1995-96.

[Placed in Library. See No. LT 8472/95]

- (ii) Memorandum of Understanding between the Rural Electrification Corporation and the Ministry of power for the year 1995-96.

[Placed in Library. See No. LT 8473/95]

14.04 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE.

Eleventh Report

MR. DEPUTY-SPEAKER : The Committee on Absence of Members from the sittings of the House in their Eleventh Report presented to the House on 6 December, 1995, have recommended that leave of absence be granted to the following Members for the period mentioned against each :

- | | |
|---------------------------------|--|
| 1. Shri Probin Deka | 31.7.95 to 26.8.95 |
| 2. Shri V. Krishna Rao | 31.7.95 to 26.8.95 |
| 3. Shri Ankushrao Raosaheb Tope | 02.8.95 to 26.8.95 |
| 4. Shri Krishna Marandi | 31.7.95 to 22.8.95 |
| 5. Shri Georage Fernandes | 21.8.95 to 26.8.95 and
27.11.95 to 22.12.95 |

Is it the pleasure of the House that leave as recommended by the Committee be granted ?

SEVERAL HON. MEMBERS : Yes.

MR. DEPUTY-SPEAKER : The leave is granted. The Members will be informed accordingly.

14.04¹/₂ hrs.

STANDING COMMITTEE ON COMMUNICATIONS

Twenty-third and Twenty-Fourth Reports and Minutes

SHRI PAWAN KUMAR BANSAL CHANDIGARH : Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Communication and the Minutes of the Sittings of the Committee relating thereto.

- (1) Twenty-Third Report on Action Taken by the Government on the recommendations contained in the Fourth Report of the Standing Committee on Communications on Department of Post, Annual Report (1992-93), Ministry of Communications.
- (2) Twenty-Fourth Report on Action Taken by the Government on the Recommendations contained in the Eleventh Report of the Standing Committee on Communications on National Film Archive of India, Ministry of information and Broadcasting.

14.04³/₄ hrs.

STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

Thirty-Second Report

SHRI INDER JIT (DARJEELING) : Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the Thirty-Second Report of the Standing Committee on Human Resource Development on the Maulana Azad National Urdu University Bill, 1995.

14.05 hrs.

MOTION RE: ELECTION TO COMMITTEE

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : Sir, on behalf of Shri G. VenkatSwamy, I beg to move :

"That in Pursuance of Section 4(i) of the Employees' State Insurance Act, 1948, read with rule 2a of the Employees' State Insurance (Central) Rules, 1950, the Members of this House do proceed to elect, in such manner as the Speaker may direct, one Member from amongst themselves to serve as member of the Employees' State Insurance Corporation, subject to other provisions of the said Act."

MR. DEPUTY-SPEAKER : The question is :

"That in Pursuance of Section 4(i) of the Employees' State Insurance Act, 1948, read with rule 2a of the Employees' State Insurance (Central) Rules, 1950, the